

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 305

IA-842/2023 IA-5532/2020 IA-5528/2021

In

IB-614(ND)/2017

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation ltd.

.....APPLICANT/PETITIONER

Vs.

WIG Brothers Constructions Pvt. Ltd. In M/S Shri Ganpati Udyog

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Adv. Abhishek Anand, Adv. Mohak Sharma,
Adv. Sajal Jain, Adv. Supriya Banerjee.

For the Respondent

: Adv Nilesh Sharma and Adv. Dhawesh Pahuja,
for Respondent No. 3 in IA 5332 of 2020

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **18.05.2023.**

Sd/-
(Court Officer)